

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
COMPLAINTS ABOUT EVMS .

3472

SHRI KUMAR DEEPAK DAS

Will the Minister of LAW & JUSTICE be pleased to state :-

- (a) whether it is a fact that a number of complaints have been lodged before the Election Commission by various parties regarding the use and service of the Electronic Voting Machines (EVMs);
- (b) the details of the complaints and the steps taken to mitigate the said complaints; and
- (c) whether it is also a fact that the electoral officers appointed by Government do not have sufficient knowledge about the machines?

ANSWER

MINISTER OF LAW AND JUSTICE

(DR. M. VEERAPPA MOILY)

(a) to (c):: The information is being collected and will be laid on the Table of the House.